

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

D.A. No. 321/91.

Dt. of Decision: 28.7.94.

Mr. V. Ammaiah

.. Applicant

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- Post Mester General, Hyderabad Region, Hyderabad.
- Superintendent of Post Offices, Khammam District, Khammam.
- 3. Assistant Superintendent of Post Offices,
 Khammam North Sub-Division,
 Khammam 507 001. .. Respondents.

Counsel for the Applicant : Mr. C. Ramachandra Rao

Counsel for the Respondents: Mr. N.V.Ramana, Addl.CGSC.

COR AM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

Copy to:-

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- Post Mester General, Hyderabad Region, Hyderabad.
- Superintendent of Post Offices, Khammam District, Khammam.
- Assistant Superintendent of Post Offices, Khammam North Sub-Division, Khamman-001. з.
- One copy to Sri. C.Ramachandra Rao, advocate, 2-2-1145/A, New Nallakunta, Hyd-44. 4.
- One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd. 5.
- 6. One copy to Library, CAT, Hyd.
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O.A.No.321/91:

Dt.28.7.94

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

The prayer in this application is for setting aside the memo dated 5.2.91 and 21.3.91 and to direct the respondents to allow the applicant to continue in service till 1.12.1994 treating the applicant's date of birth as 1.12.1929.

When the application came up for hearing 2. on 27.6.94 the Bench gave a direction to the respondents to verify the correctness of the date of birth of the applicant. Referring the matter to the Head Master ZPPSS and to take a decision. Now when the application came up for hearing again the learned counsel for the respondents confirms that on verification of the matter the Head Master of the said ZPPSS, Kokkareni, Thirumalayathe negredul one palem (Mandal), We have satisfied that the applicant s date of birth is 1.3.1339 fasli i.e. 6.12.1929AD. view of this development the respondents concede that the applicant's real date of birth is 6.12.29 as per the school records. Hence the application is allowed and the respondents are directed to continue the applicant in service till the date of his superannuation stating

(A.B.GONTHI) Member (Admn.)

Member (Judl.)

No order as to costs.

(Dictated in Open Court)

What his correct date of birth \$5 6.12.29.

Typed by Checked by

Compared by Approved by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J)

A ND

THE HON'BLE MR:A.B.GORTHI : MEMBER(A)

Dated: 227 kg

DRDER/JUDGMENT.

M..../R.P./C.P.NO.

0.A.NC. 321)9

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(W.P.NO.

Admitted and Interim Directions Issued.

Allower.

Disposed of with directions.

Dismussed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejected Ordered.

No order as to costs.

(E)

